

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4387
ANSWERED ON:26.08.2004
Manufacturing/Supply of Drugs
Singh Shri Prabhunath

Will the Minister of DEFENCE be pleased to state:

(a)whether it is necessary of the drug manufacturing firms to be registered with D.G. Quality Assurance (DGQA) for manufacturing/supply of drugs quoted for Defence as per WHO recommendations; and

(b)if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY KRISHNA HANDIQUE)

(a)Drug Firms are not required to register with DGQA for manufacturing drugs.In order to be eligible for making supply to Defence,a drug manufacturing firm should be:

(i) Either registered with DGQA or

(ii) Should hold WHO GMP Certificate by State/Central Authority and should have a turnover of more than Rs. 20 Crores.

(b)As on date, there are 78 Drugs Manufacturing firms registered with DGQA.